

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5829/2022

PALLAVI SHARMA

Appellant(s)

VERSUS

ASHIANA MAINTENANCE SERVICES LLP & ORS.

Respondent(s)

Date : 20-11-2024 This appeal was called on for hearing today.

For Appellant(s) Mr. Amit Pawan, AOR
Ms. Aastha Shrestha, Adv.For Respondent(s)
Mr. Sahil Tagotra, AOR
Mr. Anjuman Tripathy, AOR
Mr. Ardhendu Pratap Swain, Adv.UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Service of notice is complete on respondent Nos. 7 to 13, 17 & 22 but no one has entered appearance on their behalf.

Ld. Counsel for respondent Nos. 3 to 6, 18, 20 have failed to file counter affidavit despite last opportunity. Further opportunity to file the counter affidavit is declined.

It has been submitted by Ld. Counsel for respondent No.21 that counter affidavit has already been filed on behalf of Respondent No.21. Registry to verify the same and update the records.

Petitioner has failed to file fresh particulars and to take fresh steps to effect service on respondent Nos. 2, 14 to 16 & 19, though last opportunity was granted.

Hence, the matter be processed for listing before the Hon'ble Judge-in-Chambers, for further directions.

SUJATA SINGH
Registrar